

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1114**  
ANSWERED ON- 15/12/2022

**REWARDS FOR TALENTED SPORTSPERSONS**

1114 # Shri Neeraj Dangi:

Will the Minister of Youth Affairs and Sports be pleased to state :-

- (a) whether Government has rewarded sportspersons, who have brought laurels to the country, with special honors and cash prizes;
- (b) if so, details of the quantum of cash prizes declared and given to sportspersons during the last three years and the current year;
- (c) whether Government is aware that many talented sportspersons in the country, who have won many national and international medals, are forced to live their lives in penury, if so, the details thereof and the reasons therefor; and
- (d) details of the corrective steps undertaken by Government for the welfare of these forgotten talented sportspersons?

**ANSWER**

THE MINISTER FOR YOUTH AFFAIRS AND SPORTS  
(SHRI ANURAG SINGH THAKUR)

- (a): Yes. The Government has rewarded sportspersons who have brought laurels to the country with special honors and cash prizes through the following schemes:
- i. Scheme of Cash Awards to Medal Winners in International Sports Events and their Coaches  
  
Under this scheme, cash award ranging from Rs.20,000/- to Rs.75,00,000/- is provided to the sportsperson.
  - ii. National Sports Awards  
  
(1) Major Dhyan Chand Khel Ratna Awardees are given award money of ₹25 lakhs.

(2) Arjuna Awardees are given award money of ₹15 lakhs.

(3) Dhyan Chand Awardees are given award money of ₹10 lakhs.

(b): The quantum of cash prizes declared and given to sportspersons during the last three years and the current year are given below:

S.No.	Year	Quantum of cash prize (in Rs.)
1	2019-20	44,96,82,500
2	2020-21	15,44,74,707
3	2021-22	41,51,00,000
4	2022-23	36,23,75,000 (as on 30.11.2022)

(c) and (d): The steps undertaken by Government for the welfare of talented sportspersons are through following schemes.

- i. Scheme of Pension to Meritorious Sportsperson: The objective of the scheme is to provide assured monthly income through annuity to outstanding sportspersons that has become imperative due to the fact that sportspersons spend prime of their youth in pursuit of intensive training, sacrificing other beneficial opportunities normally available. The assured monthly income will be a compensation for the opportunities spurned by them in pursuit of their high ambition and achievement in sports. Under the scheme monthly pension ranging from Rs. 12,000/- to Rs. 20,000/- is provided to the ex-sportsperson.
- ii. Pandit Deendayal Upadhyaya National Welfare Fund for Sportspersons (PDUNWFS): The Objective of the scheme is to assist outstanding sportspersons living in indigent circumstances, for medical treatment, purchase of equipment etc. Under this scheme, financial assistance ranging from Rs.2,00,000/- to Rs.10,00,000/- is provided to the sportsperson/family member as per the provisions of the scheme.

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